## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 22.11.2019 In the court of the Registrar <u>11:30 A.M.</u>

## For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 154 of 2019 in Competition App. (AT) No of 2019	Daya Industries (Through its Partner) Vs. Competition Commission of India	Amol Sinha
2.	I.A. No. 155 of 2019 in Competition App. (AT) No of 2019	Ritesh Sanghvi Vs. Competition Commission of India	Amol Sinha
3.	I.A. No. 156 of 2019 in Competition App. (AT) No of 2019	Tirupati Cylinders Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
4.	I.A. No. 157 of 2019 in Competition App. (AT) No of 2019	D. V. Rajasekhar Vs. Competition Commission of India	Amol Sinha
5.	I.A. No. 158 of 2019 in Competition App. (AT) No of 2019	Haldia Precission Engineering Pvt. Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
6.	I.A. No. 159 of 2019 in Competition App. (AT) No of 2019	Carbac Holdings Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
7.	I.A. No. 160 of 2019 in Competition App. (AT) No of 2019	Tirupati LPG Industries Pvt. Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
8.	I.A. No. 161 of 2019 in Competition App. (AT) No of 2019	Vijay Sanghvi Vs. Competition Commission of India	Amol Sinha
9.	I.A. No. 162 of 2019 in Competition App. (AT) No of 2019	Sarthak Industries Ltd. (Through its Director) Vs. Competition Commission of India	Amol Sinha
10.	I.A. No. 163 of 2019 in Competition App. (AT) No of 2019	Yogesh Sanghvi Vs. Competition Commission of India	Amol Sinha
11.	I.A. No. 164 of 2019 in Competition App. (AT) No of 2019	Ramesh Sanghvi Vs. Competition Commission of India	Amol Sinha

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- 1. Notice Board
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- 3. Record File
- 4. Website: <u>www.nclat.nic.in</u>

By Order -sd/-

**Assistant Registrar**